

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.436
TO BE ANSWERED ON 19.07.2016**

436. New Policy for Senior Citizens

KUMARI SHOBHA KARANDLAJE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the present status of formulation of a new policy for Senior Citizens to replace the National Policy on Older Persons (NPOP), 1999; and
- (b) whether the Government has initiated consultations with Non Governmental Organizations and other stakeholders in the formulation of the aforementioned policy and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): Ministry of Social Justice and Empowerment had constituted a Committee in 2010 in order (i) to assess the present status of various issues concerning the senior citizens, in general, and implementation of National Policy on Older Persons (NPOP), 1999, in particular, and (ii) to draft a new NPOP keeping in view the emerging trends in demographic, socio-economic, technological and other relevant fields. Based on the draft proposed by the Committee, the Ministry, after examination and consultation, has prepared a draft policy which is under finalization.
